

कारण हैं जब कि ऐसे ही 277 अन्य संमठनों को पास जारी कर दिए गए हैं ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) जी हां ।

(ख) यह अनुरोध ऐसे पास जारी करने के लिए निर्धारित मार्गदर्शन के अन्तर्गत नहीं आता है ।

Threat by Indian Medical Council to Derecognise Medical Colleges in Madhya Pradesh

4489. DR. VASANT KUMAR PANDIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is fact that the Indian Medical Council has threatened to derecognise the Medical Colleges in Madhya Pradesh who under the State Government orders will admit students with 20 per cent of marks;

(b) whether Central Government have been consulted before relaxation is given for admission to these colleges; and

(c) whether Government feel that lowering down of academic standards will seriously affect the quality of Doctors, that the college will turn up and what precautions are being taken to ensure that medical education in the country is not allowed to fall below a certain level?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RAJAN LASKAR): (a) to (c). From Press reports, it is learnt that the Government of Madhya Pradesh have decided that admissions to medical colleges be given to Scheduled Caste and Scheduled Tribe candidates without any restriction regarding the minimum marks obtained at the qualifying examinations against the seats reserved for these categories. A writ petition was filed

by the M.P. State Branch of the Indian Medical Association in the Madhya Pradesh High Court, Jabalpur, challenging the above decision of the State Govt. It is learnt from press reports that the High Court has quashed the said orders of the State Govt. The Medical Council of India as well as the Govt. of India have asked for the actual position regarding these reports from the Govt. of Madhya Pradesh.

इन्दौर उज्जैन तथा देवास और शाजापुर के बीच सुपरफास्ट रेल सेवा

4490. श्री फूल चन्द वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार इन्दौर, उज्जैन तथा देवास और शाजापुर के बीच सुपर-फास्ट रेल सेवा आरम्भ करने का विचार कर रही है; और

(ख) यदि हां, तो कब तक और तत्सम्बन्धी ब्योरा क्या है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

Dakshin Railway Employees' Union

4491. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a copy of representation dated 23rd October, 1980 from Dakshin Railway Employees' Union, Madras regarding retrenchment of casual labourers working under IOW/BR/SPE; and

(b) what action has been taken by Government to prevent retrenchment and for absorption of these casual labourers into regular service?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) Yes.

(b) 131 workers who had been engaged for re-building of bridges had been stopped on completion of work. They will, however, be re-engaged as and when new work is undertaken on the basis of seniority.

पोंटा-जगाधरी लाइन

4492. श्री कृष्ण बत सुल्तान पूरी :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि पोंटा-जगाधरी रेल लाइन पर कब तक कार्य प्रारम्भ हो जायगा और तत्सम्बन्धी ब्यौरा क्या है :

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री श्री मल्लिकार्जुन) : जगाधरी से पोंटा के रास्ते राजवन तक एक नई बड़ी लाइन की व्यवस्था करने के लिए अन्तिम मार्ग-निर्धारण इंजीनियरी सर्वेक्षण किया जा रहा है। सर्वेक्षण पूरा हो जाने, उसकी रिपोर्ट की जांच कर लिये जाने और योजना आयोग से इस परियोजना की स्वीकृति मिलने के बाद ही इस परियोजना के सम्बन्ध में कोई निर्णय लिया जा सकेगा।

Health Care

4493. SHRI JANARDHANA POO-JARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether All India Federation of Junior Doctors Associations have urged the Government to make health care a fundamental right of every citizen; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). Yes. The Government is already committed to the goal of attaining

Health for All its people by the year 2000 A.D. through the universal provision of primary health care services. This objective is sought to be achieved within the overall financial and other constraints.

Non-Resident OPD Nurses in Dr. Ram Manohar Lohia Hospital

4494. SHRI PIUS TIRKEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of non-resident O.P.D. nurses in Dr. Ram Manohar Lohia Hospital;

(b) what are their avenues of promotion and in what grade they are working and since when;

(c) whether it is a fact that their number is limited for the last so many years while the number of Doctors in the same OPD have increased; and

(d) if so, whether Government propose to post more non-resident nurses in OPD keeping in view the large number of patients in OPD daily and by what time the non-resident nurses in the OPD will get their selection grade?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Fifteen (15).

(b) They have no avenues of promotion. They have been working since 1965 and their grade is Rs. 330-480. However, out of these, three posts have been given Selection Grade in the scale of pay of Rs. 425-600.

(c) Yes.

(d) Not at present.

Two non-resident nurses who are eligible have already been given selection grade.